

THE HIGH COURT OF MANIPUR
AT IMPHAL

Dated: 27th April, 2019.

Award of Contract

HCM/E-43/2016-Estt/Pt-I/Vol-VIII/ In response to the e-Tender No. HCM/E-43/2016-Estt/Pt-I/Vol-VIII dated 05/10/2018 for supply, installation and maintenance of 1(one) no. of Justice Clock (Video Wall/Electronic Display) in High Court of Manipur under phase-II of eCourts Project, 3 (three) bidders had participated in the online bidding namely;

- (i) M/s Addsoft Technologies (P) Ltd., Odisha.
- (ii) M/s Video Wall India Pvt. Ltd., Mumbai.
- (iii) M/s Infonics Technologies, Noida.

After detailed scrutiny, the contract is awarded to the firm at serial no. (iii) i.e. "M/s Infonics Technologies, Noida".

Sd/-
Chairman, E-Tender Committee
High Court of Manipur.

Endt. No. HCM/E-43/2016-Estt/Pt-I/Vol-VIII/ 7076 - 84 Imphal, the 27th April, 2019.
Copy to:-

1. The Registrar (Judl.)/(Admn.,PM&P),High Court of Manipur.
2. The Joint Registrar (Judl.)/CPC (Central Project Co-ordinator), High Court of Manipur.
3. The Joint Registrar (Admn.,PM&P) , High Court of Manipur.
4. The Deputy Registrar (Judl.)/(Accounts/Planning),(Admn.), High Court of Manipur.
5. The Private Secretary to the Registrar General, High court of Manipur.
6. The System Analyst, High court of Manipur (to upload in <http://www.hcmimphal.nic.in/> and <https://manipur tenders.gov.in>).
7. Shri.S.Ramesh Singh,NIC Coordinator, High Court of Manipur.
8. M/s Infonics Technologies, Noida.
9. Concerned File.